

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

CP/21/12/2018
in
OA No.442/2017

Date of Order: 02.08.2018

Between:

B. Prem Kumar, MES-604129,
S/o. C. Balasubramanian,
Aged about 39 years,
Occ: Junior Engineer (E/M),
O/o. Garrison Engineer (North),
Allenby Line,
Secunderabad – 500 087.

... Petitioner

AND

1. Union of India rep. by
the Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Lt. Gen. Suresh Sharma,
Engineer in Chief,
Military Engineering Services,
Integrated Head Quarters of
Ministry of Defence (Army),
Kashmir House,
New Delhi -110 001.
3. Maj. Gen. Rajeev Chaudhary,
Chief Engineer (Head Quarters),
Southern Command,
Pune – 411 001.
4. Iswar Dutt, IDSE,
Commander Works Engineer (Army),
Mudfort,
Secunderabad – 500 003.
5. Saurabh Sharma, IDSE,
Garrison Engineer (North),
No.35, Allenby Lines,
Secunderabad – 500 087.

... Respondents

Counsel for the Petitioner
Counsel for the Respondents

: Mr. M.C. Jacob
: Mrs. K. Rajitha, Sr. CGSC.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER

THE HON'BLE MRS. NAINI JAYASEELAN,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Both side learned counsel submit that the order of the Tribunal, in respect of which the Contempt Petition is filed, has been complied with. Hence, the Contempt Petition is closed.

**(NAINI JAYASEELAN)
ADMN. MEMBER**

**(JUSTICE R. KANTHA RAO)
JUDL. MEMBER**

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